NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.720/(MAH)/2017 M.A. 48/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Bank of India

Vs

HDO Technologies Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

MA 48/2018 in CP 720/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 20.2.2018.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)